HIGH COURT OF SIKKIM GANGTOK

No.: Judl./HCS

Date: : 20 10 2022

NOTICE

It is hereby notified for information of all concerned that hearing of cases listed before Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge on 18.10.2022 is deferred to a later date, which shall be communicated to all concerned.

By Order.

DEPUTY REGISTRAR(Judl.)

